

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 328 OF 2018 IN**  
**DFR NO. 416 OF 2018**

**Dated: 14<sup>th</sup> March 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**M/s Tanot Wind Power Venture Pvt. Ltd. .... Appellant(s)**  
**Versus**  
**Rajasthan Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Venkatesh

Counsel for the Respondent(s) : Mr. R.K.Mehta  
Ms. Himanshi Andley for R-1

**ORDER**

Issue notice to the respondents returnable on 27.04.2018. The learned counsel Mr. R.K.Mehta accepts notice on behalf of Respondent No. 1. Dasti, in addition, is permitted.

The learned counsel appearing for the appellant is directed to serve the appeal paper books on the other side.

List the matter on **27.04.2018**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N. K. Patil)**  
**Judicial Member**

*bn/kt*